

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 128(ND)/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016.

NAME OF THE COMPANY: Sh. P. S. Johar & Anr.

Vs.

M/s Johar Hotel Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

Order dated 09.11.2016

2.

CP No. 128 (ND)/2013 Sh. P.S.Johar & Anr. Vs. M/s Johar
Hotel Pvt. Ltd. & Ors.

There is no representation for both sides Nobody present
for intervener also. For consequential orders on the interlocutory
application, list on 16.11.2016.

Matter shall be listed on 16.11.2016.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.11.2016